

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.80 of 2014 &
IA No. 149 of 2014**

Dated : 21st April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Education Research & Development Foundation ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Jayant Bhushan, Sr. Adv.
Mr. Buddy A Ranganadhan**

**Counsel for the Respondent (s) : Mr. M.G.Ramachandran
Mr. Vishal Gupta
Mr. Kumar Mihir for R-2**

ORDER

We have heard the senior learned counsel for the appellant.

Post the matter for further hearing on **22.04.2014 at 3.00 PM**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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